

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Excise Appeal No.71155 of 2016

(Arising out of Order-in-Original No.34/Comm/GZB/2015-16 dated 29/02/2016 passed by Commissioner of Customs, Central Excise & Service Tax, Ghaziabad)

M/s Anand Machinery Centre,Appellant
VERSUS

Commissioner of Central Excise, GhaziabadRespondent

(CGO Complex-II, Kamla Nehru Nagar, Ghaziabad)

APPEARANCE:

Shri Rajesh Chhibber, Advocate for the Appellant

Smt Chitra Srivastava Authorised Representative for the Respondent

**CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

DATE OF HEARING : 14 August, 2024
DATE OF PRONOUNCEMENT :

This Appeal is allowed, matter is remanded back to the original authority. For order, see order of the date in Excise Appeal No.71153 of 2016.

**(P.K. CHOUDHARY)
MEMBER (JUDICIAL)**

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

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